F. No. 13-11/ CESTAT/CPIO-ND/VPP/2018 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110 066

RTI Section

CPIO ID No. 13-11/2018

Subject: Information sought under RTI Act, 2005. Sir,

In this matter the applicant Sh. Rajender Goel, resident of Delhi vide his RTI application (CPIO ID No. 13-11/2018) received in this office on 1st March 2018, requested for inspection of File No. 4/II/CEGAT/Admn./82 in r/o Sh. B.B. Gujral Vice President (Retd), CESTAT.

In this connection a notice under 11 of the RTI Act, 2005 was given to Ms. Poonam Gujral, D/o Late Shri B.B. Gujral. On report of Administration dated 13.03.2018 that Mr. Gujral is no more and name and address of his daughter was given.

But till date after passing more than 25 days no response is received from Ms. Gujral.

Therefore, in the circumstance stated above you are requested to give an earliest date for inspection of the said file of Mr. Gujral to Sh. Rahjender Goel, resident of Delhi.

To,

Dy. Registrar (Admin)

Street of

CESTAT New Delhi Date: 23.04.2018

Copy to:

(For information) Sh. Rajender Goel B-3/73 Rajasthali Apartment, Madhuban Chowk, Delhi-110034 Mob. 9350428171

Poonam Gujral

Guru Nanak House, 20/8 R A Kidwai road, Wadala, Mumbai – 400 031

25th Mar, 2018

TO WHOM IT MAY CONCERN

Re: Pension of my Late Father Mr.B B Gujral

l, Poonam Gujral, do hereby give authority to Mr. Rajender Goel residing at B-4/73 Rajastjali Apartment, Madhuban Chowk, Delhi-110034 to discuss all aspects of my late fathers, Mr.B B Gujral's pension.

Specimen Signature of Mr.Rajender Goel:_

Regards,

Poonam Guiral

Impellie Jule

The File

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Receive 6 documents 1- Lefter d. + - 272-45 2. Mail dr. 6-8.2015

3. Letter dr. 19-1-2017

4- letter dr. 31-1.201)

5. Mart d. 11.1.2017 6. Order d. 27-3. 2014 Jag of Read